THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 6th February, 2024

No. HCM/R-3/2018-Estt.-II/ 3 6 29 : In pursuance to this Registry's Advertisement of even no. dated 19.04.2023 and in continuation to Notifications of even no. dated 21.08.2023 and 26.09.2023 regarding recruitment to the post of **Lower Division Assistant (LDA)** in the District Courts of Manipur, it is hereby notified to all concerned that, the written examination will be conducted at **Imphal** & **Guwahati**. Applicants may choose either of the two and examination centre shall be allotted accordingly.

The **online choice filling** for centre allotment will be opened on **9**th **February, 2024 (11:00 A.M.)** and closed on **20**th **February, 2024 (04:00 P.M.)**. The link for online choice filling will be provided on the date of opening only in the official website https://www.hcmimphal.nic.in.

Applicants are advised to visit the official website and proactively complete the **online choice filling** well in advance of the deadline.

#Note: - For applicants who fail to complete their online choice filling within the stipulated time, the Authority will determine their examination centre at its discretion.

(YUMKHAM ROTHER)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
- 5. The Members, Selection Committee under Rule No. 7 of the 'Manipur State District Courts Service Rules, 2014'.
- 6. The System Analyst, High Court of Manipur.
 - He is requested to upload the same in the Official Website of this Registry.
 - 7. The Superintendent, Establishment II, High Court of Manipur.
 - 8. Notice Board/Concerned File/Guard File.